

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2818  
ANSWERED ON:19.03.2008  
REVALIDATION OF FUNDS FOR NATIONAL PARKS ETC.  
Scindia Smt. Yashodhara Raje

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether State Government of Madhya Pradesh has sent a proposal to the Union Government for revalidation of the amount under Development of National Parks and Sanctuaries, which could not be utilized within the stipulated time frame;
- (b) if so, the details thereof;
- (c) if so, the Government reaction thereto and the time by which the said amount is likely to be revalidated;
- (d) whether the some funds are still to be sanctioned and released; and
- (e) if so, the time by which such funds are likely to be sanctioned and released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S.REGUPATHY)

- (a) to (c) Yes Sir. During the current financial year 2007-08, Government of Madhya Pradesh had submitted proposals for the revalidation of unspent balance of the previous years / spill over works along with the Annual Plans of Operation under the Centrally Sponsored Scheme- "Assistance for Development of National Parks and Sanctuaries". Central Government has approved an amount of Rs. 1063.99 lakh (including an amount of Rs 213.518 lakh as revalidation / spill over works) under the Scheme during 2007-08. Of which, Rs. 787.254 lakh has been released to the State Government.
- (d) No proposal for revalidation is pending.
- (e) Does not arise.